

Central Administrative Tribunal
Additional Bench, Allahabad.

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Registration O.A. No. 1338 of 1988

Lal Bahadur and another ... Petitioners

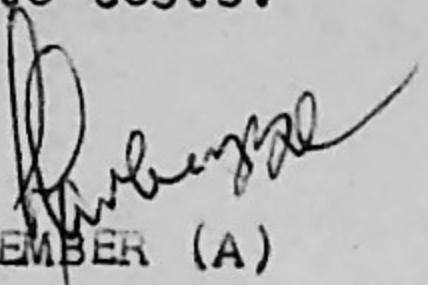
vs.

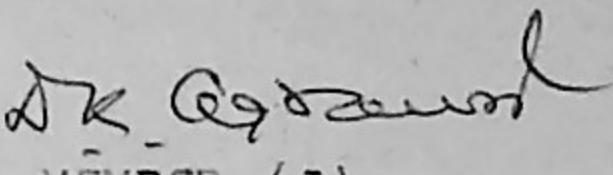
Union of India and ors Respondents

Hon' Mr D.K. Agrawal, J.M.

Hon' Mr K. Obayya, A.M.

Shri Satish Dwivedi learned counsel for the applicant has made an endorsement on the back of the petition that the petition be dismissed as not pressed. Accordingly, the application is dismissed as not pressed without any order as to costs.


MEMBER (A)


DK Agrawal
MEMBER (J)

(sns)

March 26, 1990

Allahabad.